

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3623

ANSWERED ON:10.09.2007

FAKE WARRANT ORDERS

Rana Shri Kashi Ram;Singh Deo Smt. Sangeeta Kumari

Will the Minister of DEFENCE be pleased to state:

- (a) whether fake warrant orders issued for travel in train has been noticed ;
- (b) if so, the details thereof and the reaction of the Government thereto ;
- (c) the steps taken by the Government in this regard; and
- (d) the success achieved in this regard ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): No, Sir. However, one case of purported use of unauthorized Military warrants by five persons including one serviceman and four civilians in 2779 UP Goa Express on 4th August, 2006 was reported by Railway Authorities. The accused personnel of M.H. Meerut were arrested by civil police and the case is subjudice at present. A Staff Court of enquiry has also been ordered against the erring defence personnel. To prevent recurrence of such type of incident, ticket checking and reservation staff have been instructed by Railway Board to keep strict vigil on any possible fake warrants or misuse of warrants in circulation and to conduct regular checks on military personnel traveling on such warrants.